NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP.No.920/KB/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company	Dr. Pramod Kandoi & OrsVs-Sapoi Tea Company Ltd & Ors.		
Under Section	397/398	Bite z zasy i pjeto zamicom. Bite	
No. Represent	gnation of Authorized cative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1) Rectotorsoto Ma 2) Aroup North B 3) Aiman Hodulle 4) Amuiterlal C 5) Bayani Do	hattacharyta. hattarjee	for Petitionen.	Pulit.
	nath Reychi	l. Re	special 1,2.3,6x
) A. P. Gome	s Adv for Rosp	A. P. Gomes Adr 8/11/17	8/11/19
		P.T.0) 1

Ld. Counsel for the petitioners and the respondent nos.1, 2, 3, 6, 7, 10, 11, 12, 13 and 14 are present.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks with a copy in advance to the opposite parties.

List on 12/12/2017 for arguments.

(Jinan K.R.)

Member (J)

Id

(Vijai Pratap Singh) Member (J)